

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/ 93 /A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
Shri Biswajit Chakraborty  
Member, MACT  
Barpeta

Dated Guwahati, the 3rd January, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your letter MACT(B)/1832 Dated 23.12.2019

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail Home LTC for the block period of 2018-2019, w.e.f. 24.12.2019 to 25.12.2019, to visit your home town Dhubri along with your wife, minor daughter and son, by the shortest possible route, as per existing Rules.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ 94 - 96 /A. dated 03/01/20  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

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